GOVERNMENT OF INDIA MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP

LOK SABHA

UNSTARRED QUESTION NO. 1742 TO BE ANSWERED ON 26.07.2017

EVALUATION OF ORGANISATIONS/INSTITUTIONS

†1742. DR. KRISHAN PRATAP.

Will the Minister of SKILL DEVELOPMENT AND ENTREPRENEURSHIP be pleased to state:

- (a) whether the Government has conducted any evaluation regarding the leading role played by non-Governmental organisation, colleges, institutions etc, in providing employment or formulated employment policy for affiliation with the companies concerned with providing training; and
- (b) if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF SKILL DEVELOPMENT AND ENTREPRENEURSHIP (SHRI RAJIV PRATAP RUDY)

(a) & (b) The Ministry of Skill Development and Entrepreneurship has not conducted any evaluation regarding the leading role played by Non-Governmental Organisations, colleges, institutions etc, in providing employment.

The Government has formulated Common Norms to bring about uniformity and standardisation in skill development schemes by different Central Ministries/ Departments. The Common Norms, inter alia, require that, on an annual basis at least 70% of the certified trainees should be placed in employment (both wage and self) within three months of completion of training.

In addition, industries are encouraged to engage apprentices under the Apprentices Act, 1961, to provide practical training to the trainees with a view to meet the requirement of skilled manpower.
